

### धार्मिक तीर्थ यात्राओं के लिए भारत की यात्रा पर आने वाले विदेशी पर्यटक

3. यूएई यूएसए	93-16, 793, 94-19, 254, 954-23, 682	पर्यटक
4. मलेशिया	93-26, 695, 94-31, 833, 95-41, 257	बोच गया, शिराडी, पुटपथी, तिरुपति
5. उगाण्डा	अप्रैल / मई 96-15	राजा स्वामी सतीश, व्यास
6. मरीशस	95-102	अजमेर, शिराडी साई बाबा, आश्रम, माउण्ट आबू, कादिया
7. सिडनी, ऑस्ट्रेलिया	93-150, 94-195, 95-215	पुटपथी, मधुपुर, वृंदावन
8. जपान	94-2	बोच गया, सारनाथ
9. पनामा	93-15, 94-6, 95-34	साई साई बाबा आश्रम
10. पुट	93-8, 94-8, 95-3	बोच गया, वाणगासी, सारनाथ, कुरीनगर, उज्जैन, नलन्दा
11. संजानिया	93-65, 95-75	दिल्ली, कलकत्ता, भुवनेश्वर, पुटपथी, मद्रास में स्थित धार्मिक स्थान
12. लाओस	94-2, 95-9, 96-8	अधिकृत, मद्रास, पुटपथी, बंगलौर
13. वंगोन, म्यांमार	93-344, 95-756	बोच गया, उज्जैन
14. पाकिस्तान	93-44426, 94-2162, 95-591	बान्नी इरिद्वार, अधिकृत, कुरुक्षेत्र, दिल्ली, अमृतसर
15. टिनीडाड और टोबागो	93-40, 94-33, 95-28	पुटपथी, माउन्टआबू मैसूर, मधुपुर, अधिकृत, प्रशांति निलय, आत्म प्रदेश
16. मंगोलिया	93-36, 94-58, 95-82	धर्मशास्त्रा, बोच गया, वाणगासी, सारनाथ, बहई अकबरी, पंचगढ़ी
17. फिलीपीन्स	95-68	राजस्थान में माउन्टआबू वृंदावन में आई एस के सी ओ एन, दिल्ली में इजरायल निवासी
18. स्वीडन	93-1	वृंदावन, पं बंगाल में मायापुर
19. दक्षिण अफ्रीका	94-6306, 95-12, 799	साई बाबा आश्रम, तिरुपति, चिरती दरगाह, गुजरात में मुस्लिम पूजा स्थल
20. श्रीलंका	93-1050, 94-3373, 95-6279	बोच गया
21. ईरान	93-2, 94-3, 95-2	दिल्ली, हैदराबाद, बान्नी
22. मरुट, ओमान	93-14, 94-22, 95-28	तिरुविण्पल्ली, मद्रु, वेंकटकाशी (तमिलनाडु) अजमेर शरीफ
23. बंगलादेश	93-750, 94-700, 95-649 93-750, 94-750, 95-675	मिदनापुर उर्स, बागमाटी उर्स
24. कजाकस्तान	93-5452, 94-9312, 95-4302	वृंदावन, पंचगढ़ी, पुटपथी
25. सिंगापुर	93-314, 94-944, 95-1205	बंगलौर, जहाज, दिल्ली, आत्म प्रदेश
26. कैम्बोडी	93-3354, 94-3945, 95-5827	मद्रु, कांचीपुरम, पुटपथी, महाबलीपुरम, बोच गया सारनाथ, वाणगासी, नलन्दा, कुरीनगर
27. येइराक्कर	93-6, 94-24, 95-7	बान्नी, कलकत्ता, उज्जैन आश्रम
28. नामीबिया	93-14, 94-1, 95-5	पुटपथी, धर्मशास्त्र, मधुपुर वृंदावन, शिराडी आश्रम, राधास्वामी, व्यास, डेरा बाबा, कथमत सिंह व्यास, दिल्ली, प्रशांति निलय, आत्म प्रदेश में अनन्तपुर राइ
29. अर्जेंटीना	93-1974, 94-2135, 95-2036	साई बाबा आश्रम, वेदांत आश्रम, कलकत्ता में एककुल पुरम
30. मैक्सिको	93-374, 94-823, 95-688	कुरीनगर, सारनाथ, श्रवस्ती, बोच गया सांची

### Pakistan's Naval Power

427. DR. D. VENKATESHWAK RAO: Will the Minister of DEFENCE be pleased to state:

(a) whether Pak would edge over Indian Navy with P-3C orion aircraft from the USA;

(b) if so, whether Government have examined the repercussions in this regard;

(c) if so, to what extent Pakistan Navy has been strengthened; and

(d) the steps taken by Indian Government to meet the challenge from Pakistan Navy?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) and (d) Induction of P-3C Orion aircraft from USA would increase the fire power of the Pakistan Navy. To neutralise this

enhanced threat, adequate measures have been identified.

(c) with P-3C Orion aircraft, the Pakistan Navy would be able to carry 4 more time of anti-ship missiles. The missiles which these aircraft are likely to use have a higher range and accuracy.

(d) In order to keep pace with the ever changing scenario in the region, certain critical measures have been identified alongwith on-going projects.

#### **Implementation of Recommendations of the Sarkaria Commission**

428. SHRI V. NARAYANASAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken any decision to accept the recommendations of the Sarkaria Commission in regard to Centre State relations;

(b) if so, the manner in which they propose to implement the same keeping in view the post-election scenario; and

(c) whether some modifications are proposed to be made by Government in regard to the recommendations made in the Sarkaria Commission report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MAQBOOL DAR): (a) to (c) The recommendations of the Sarkaria Commission numbering 247 were placed before the Inter-State Council in its first meeting held on 10th October, 1990. The Council decided to constitute a Sub-Committee to consider the above recommendations and submit its report. Out of 247 recommendations, the Sub-Committee has considered, in its six meetings held so far, 190 recommendations. In the light of the report of the Sub-Committee and the recommendations of the Inter-State Council thereon, decision will be taken by the Government on the recommendations of the Sarkaria Commission.

#### **Voting Rights to citizens Living Abroad**

429. SHRI K.R. MALKANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that many countries have given the voting right to their citizens living abroad;

(b) if so, the details thereof;

(c) whether Government of India do not propose to do the same; and

(d) if so, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes Sir.

(b) As per enclosed statement (see below)

(c) No, Sir. Under existing law for a person to be entitled to be registered as a voter in a particular constituency, one of the requirements is that he/she should be ordinarily resident of that constituency. In certain cases, where persons are forced to remain away from their home constituency by the compulsion of their office under the Government of India and in public interest, provision has been made for enrolment of such persons by treating them as ordinary resident of the constituency where they would have resided but for compulsion of their office under the Government of India. Therefore, there is no justification under existing law to grant voting rights to those who are normally not resident in their constituency out of their own volition and in their own personal private interest.

(d) As pointed out in (c) above, the basic concept of direct elections form territorial constituencies envisages a direct nexus between the voter and the constituency from where he/she intends to vote and this nexus arises by reasons of his/her ordinary residence in the constituency. In addition, there would be practical difficulties in extending voting rights to Indian citizens living abroad.